

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4892  
ANSWERED ON:02.09.2011  
PENDING PROMOTIONS DUE TO NON-CLEARANCE OF ST CERTIFICATE  
Natarajan Shri P.R.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether promotion/appointments of a large number of Scheduled Tribes (ST) employees are pending due to non-clearance of the genuineness of STs Community certificates from the State Level Scrutiny Committee in Tamil Nadu State;
- (b) if so, the number of such cases for the last three years and the current year; and
- (c) the action taken by the Union Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) Yes, Madam.

(b) As per information provided by the State Government of Tamil Nadu, the year wise number of cases pending before the State Level Scrutiny Committee of Tamil Nadu for verification of genuineness of Scheduled Tribes community certificates is as below:

Sl.No. Year No. of cases

1	2008	145
2	2009	112
3	2010	95
4	2011	109
	Total	461

Out of the above cases, there are 15 cases in which promotion/appointments are pending for verification by the State Level Scrutiny Committee. In the remaining cases, appointments have already been made.

(c) : This Ministry would write to the State Government to expedite the verification.